ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH**

TP No.11/397/398/GB/2016 (CP No.160/2013)

Inder Chand Pincha

... Petitioner

-Versus-

Borgang Tea Co. Pvt. Ltd. ... Respondents

Present: Mr Justice P K Saikia, Member(J)

Date of hearing: 25th May 2017

Name of the			Borgang Tea Co. Pvt. Ltd.		
Company					
Under Section		397/398			
			Appearing on behalf	of Signature with date	
	thorized Represe	ntative (IN			
CA	PITAL LETTERS)				

ORDER

Mr A. Pincha appears before this Tribunal on behalf of the petitioner. Mr R.R. Sen, learned counsel is present on behalf of the respondents and Mr N. Pincha represents respondent Nos.1 & 9.

Heard the parties on some law points. Order is reserved.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

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